

IN THE COURT OF CIVIL JUDGE JUNIER DIVISION/ J.M. COURT UKHIMATH  
RUDRAPRAYAG. CAUSE LIST FOR APRIL.

**24-04-17 monday**

SERIAL NO.	CASE NO.	PETITIONER/ PLAINTIFF/ APPELLANT	ACCUSED/ RESPONDENT/ DEFENDENT	PURPOSE
1	O.S No. 1/12	Siv parsad	Nand kisore	Argument
2	O.s. No.04/12	Deepmani gariola	Shri krishma devo	Cross ex.
3	Criminal Case No-37/12	State	Sohaban Singh	objection
4	Criminal Case No-38/13	Harish chand	Girish chand	appearance
5	Criminal Case No-66/16	Chandra	Bagat Singh	apperence
6	Criminal Case No-146/12	Siv parsad	Nagendra parsad	246 crpc
7	Criminal Case No-65/16	Teeka parsad	Anil bhat	appearance
8	Criminal Case No-18/15	State	Rameshwer parsad anr	Evidence
09	Criminal Case No-89/15	Jatan parsad	Kuldeep singh	244 crpc
10	Criminal Case No-61/15	State	Jeer bhadur	Argument
11	Criminal Case No-17/15	State	Dharm & ankit	Argument
12	Criminal Case No-61/14	Smt jyoti	Sandeep	Evidence
13	Criminal Case No-43/14	State	Laxman Singh	Evidence
14	Criminal Misc. Case No-08/15	Nirmal bagwadi	Teeka parsad	Repemat
15	Criminal Misc. Case No-07/17	Madhuri	Sahil	Objection
16	Criminal Misc. Case No-	Beena devi	Harish	Objection
17	Criminal Misc. Case No-	Jyoti	Sandeep	Evidence
18	Criminal Misc. Case No-	Sanngeeta sajwan	Prem singh	Evidence
19	M.Crimnal Case No.	Himani devi	Pankaj katriya	pemat

25.04.17 tuesday

SERIAL NO.	CASE NO.	PETITIONER/ PLAINTIFF/ APPELLANT	ACCUSED/ RESPONDENT/ DEFENDENT	PURPOSE
1	O.s. No. 03/13	Jay lal	Hari ram	Evidence
2	O.s. No. 05/16	Bassaku lal	Champa devi	Evidence
3	O.s. No. 02/15	Vikas jugran	Mandkani mahila bunkar	evidence
4	O.s. No. 06/16	Siv raj	Syam lal	Evidence
5	Criminal Case No-14/14	State	Shri krishn	Fo
6	Criminal Case No-19/15	State	Tajvar singh	Argument
7	Criminal Case No-68/15	State	Gulab Singh	Evidence .
8	Criminal Case No-237/07	Bachan lal	Kuwar lal	Talbi order
9	Criminal Case No-22/17	State	Veer Singh	Evidence
10	Criminal Case No-03/16	Gora devi	Gabbar Singh	244 crpc
11	Criminal Case No-73/12	State	Raviendra Singh	Talbi order
12	Criminal Case No-63/15	State	Dhanpat singh	Argument
13	Criminal Case No-88/15	Bagwati parsad	Jagdamba parsad	appearance
14	Criminal Case No-32/15	State	Asutose	appearance
15	Criminal Case No-61/16	Alok Bagwadi	Omparkash	appearance
16	Criminal Case No-62/16	Alok Bagwadi	Omparkash	Objection
17	Criminal Misc. Case No- 09/17	State	Dilver Singh	RePayment
18	Criminal Case No-70/16	State	Mukesh	W.s
19	Criminal Case No-46/16	Gabar	Kaser Singh	Evidence

20	Criminal Case No-60/16	State	Rajnish	evidence
21	Criminal Case No-87/15	Vijeshweri	Vijalaxmi	244 crpc
22	Criminal Case No-31/15	Rakesh chand	Kuldeep singh	259 crpc
23	Criminal Case No-142/12	State	Raman Singh	Evidence
24	Criminal Case No-27/13	Barat Bushan	Ajad khan	251crpc
25	Criminal Case No-19/15	State	Ranveer Singh	Evidence
26	Criminal Case No-80/16	State	Dinesh chand semwal	Bayan mulzim
27	Criminal Case No-24/15	State	Govind lal	Evidence
28	Criminal Case No-09/14	State	Deepraj	Evidence
29	Criminal Case No-78/12	Guma devi	Nandan Singh	argument
30	Criminal Case No-75/12	Nandan Singh	Narayan Singh	argument
31	Criminal Case No-56/14	Reeta puspwan	Dalveer Sing	Argument
32	Criminal Case No-48/17	State	Devendra Singh	appearance
33	Criminal Case No-47/17	State	Ender Bahadur	appearance
34	Criminal Case No-46/17	State	Mahender kumar	appearance
35	Criminal Case No-34/17	State	Mahendra kumar	appearance
36	Criminal Case No-35/17	State	Vasu dev	appearance
37	Criminal Case No-43/17	State	Vijay lal	appearance
38	Criminal Case No-54/17	State	Dharmendra negi	appearance
39	Criminal Misc. Case No- 06/17	Subedha	Harish	w.s
40	M.Cri.case no.30/16	Gavtri Devi	Balveer Singh	w.s

41	Criminal Misc. Case No- 07/15	Puspa devi	Pardeep Singh	Evidence
42	Criminal Misc. Case No- 03/17	Deelma devi	Lugadi la	Objection
43	Criminal Misc. Case No-04/17	Deelma devi	Lugadi lal	Objection
44	Criminal Misc. Case No-37/16	Uttra devi	Mahanand	w.s
45	Criminal Misc. Case No-28/16	Sristi	Mukesh	Evidence
46	Criminal Misc. Case No-27/16	Poonam	Mukesh	Repemat
47	Criminal Misc. Case No-36/16	Santoshi devi	Suraj Singh	Objection

26/04/17 wednesday

SERIAL NO.	CASE NO.	PETITIONER/ PLAINTIFF/ APPELLANT	ACCUSED/ RESPONDENT/ DEFENDENT	PURPOSE
1	O.s. No. 05/15	Rajesh ray	Tun tun ray	Hearing/argument
2	O.s. No. 9/10	Madan Singh pal	Uttrakhand state	Evidence
3	O.s. No. 3/16	Gori Shankar	Uttrakhand state	Charge
4	O.s. No. 10/16	Sadar Singh	Mast ram	Objection
5	O.s. No. 8/16	Chandra singh	Mast ram	6C1
6	O.s. No. 06/12	krishnanand	Uttrakhand state	Evidence /defendent
7	O.s. No. 05/12	krishnanand	Uttrakand state	Evidence /respondent
8	O.s. No. 01/14	Hema sukla	Shalendra sukla	Evidence /plantiff
9	O.s. No. 2/13	Chiman lal	Rajeshweri devi	Charge
10	O.s. No. 01/15	Chiman lal	Ranjeet singh	w.s
11	O.s. No.04/13	Ganu lal	Murli lal	Evidence
12	O.s. No.12/10	Hukum Singh	Uttrakhand state	Argument
13	O.s. No.03/12	Senoior manajer lanko	Dinesh uniyal	Evidence /plaintiff
14	Criminal Case No-71/16	State	Bargad lal	appearance
15	Criminal Case No-21/17	Alok bagwadi	Satish kumar	251 crpc
16	Criminal Case No-135/11	State	Govind singh	Evidence
17	Criminal Case No-67/16	Susma devi	Vijay ram	appearance
18	Criminal Case No-19/17	State	Kushal Singh	appearance
19	Criminal Case No-55/15	State	Narendra lal	evidence
20	Criminal Case No-77/15	State	Rajendra singh rana	evidence
21	Criminal Case No-59/16	State	Rajesh	appearance
22	Criminal Case No-214/10	State	Gangadhar nautiyal	evidence

23	Criminal Case No-11/15	Atul kansal	Sundar singh rana	251 crpc
24	Criminal Case No-21/15	State	Yogendra parsad	evidence
25	Criminal Case No-82/16	Santoshi	Ashish	appearance
26	Criminal Case No-115/12	State	Raju tapa	Fo
27	Criminal Case No-22/15	State	Yaswant singh	Evidence
28	M.Criminal Case No-33/16	Laxmi devi	Swarrop Singh	Evidence
29	M.Criminal Case No-17/16	Kalpesweri devi	Dinesh chand	Evidence

27.04.17 thursday

SERIAL NO.	CASE NO. Criminal Case No-	PETITIONER/ PLAINTIFF/ APPELLANT	ACCUSED/ RESPONDENT/ DEFENDENT	PURPOSE
1	O.s. No. 03/11	Sanu lal	Syam lal	dw-3
2	O.s. No. 07/16	San	Uttrakand state	w.s
3	O.s. No. 01/12	Kamla devi	Dhan lal	dw-1
4	O.s. No.04/13	Kamla devi	Dhan lal	dw-1
5	O.s. No.10/16	Govind singh	Swaraj singh	Fo
6	O.s. No.02/16	Deepmani garola	Uttrakahand state	Fo
7	O.s. No.15/05	Mahaver singh	Madan Singh	Fo
8	Criminal Case No- 34/14	State	Sake manvar ali	appearance
9	Criminal Case No- 81/16	Chandi parsad	Kuldeep bahandari	251 crpc
10	Criminal Case No- 20/17	Mukesh bisht	Rajendra singh	appearance
11	Criminal Case No- 54/15	Siv lal	Sasav lal	244 crpc
12	Criminal Case No- 02/17	State	Pawan singh rathan	Evidence
13	Criminal Case No- 03/17	State	Pawan singh rathan	Evidence
14	Criminal Case No- 05/17	Narrotam ram	Suresh kumar	Objection
15	Criminal Case No- 123/12	State	Anoop goswami	Argument
16	Criminal Case No- 13/15	State	Syam bahadhur	Evidence
17	Criminal Case No- 26/17	Vijaya parsad	Sangeeta sajwan	251 crpc
19	Criminal Case No- 68/17	Alok bagwadi	Om parkash	appearance
20	MCriminal Case No- 718/14	Subodhani devi	Barat singh	argument
21	MCriminal Case No- 02/16	Vijaya devi	Pardeep Singh	Objection
22	MCriminal Case No-	Sapna joshi	Vivek joshi	objection